

(S)

# C. A. T. Bench, JAIPUR

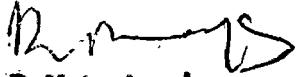
Date of Order

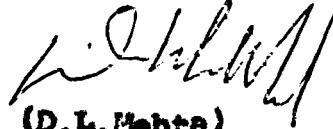
Orders C.P. No. 8 /93

15.4.1993

Mr. Virendra Lodha - counsel for the petitioner  
Mr. V.S. Gurjar - counsel for the respondents.

The learned counsel for the respondents submits that the order has been complied with and he has supplied a copy of the compliance order to the learned counsel for the petitioner. The learned counsel for the petitioner submits that he has received a copy of the compliance order. In the light of the submissions made by the parties the contempt petition is dismissed and the notices discharged.

  
(B.B. Mahajan)  
Member (A)

  
(D.L. Mehta)  
Vice Chairman.

Copy sent to both parties

Rate 2839 to 2840

Dated 24/4/93